NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/274/ (IB)/2017

NAME OF THE PETITIONER(S)

: MUDIT BHATNAGAR

NAME OF THE RESPONDENT(S)

: ECOFIL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. ASWINI

For Petitioner

Chewin

FOR MS For Mandal & Associates

<u>ORDER</u>

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc